

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. A.(SJ) No. 321 of 2010**

Bhawnath Mistri and others

..... Appellants

**Versus**

The State of Jharkhand

..... Respondent

**CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA**

**Through- Video Conferencing**

For the Appellants : Ms. Supriya Dayal, Advocate

For the Respondent : Mr. Saket Kumar, APP

**06/Dated: 26/03/2021**

After recess, when the matter is called out, both counsels have appeared.

Due to paucity of time, put up this case in seriatim after Holi holidays.

**( Ratnaker Bhengra, J.)**

Madhav